

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI P. MOHAN RAJ, HON'BLE MEMBER (JUDICIAL)
SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)

PETITION No./IA No.	CP/13/KOB/2022
SECTION	213, 241 & 242 C/ACT
NAME OF PARTIES	K C THOMAS & 37 OTHERS V/S CASINO HOTELS LTD & 11 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K S RAVICHANDRAN & S MANJULADEVI.
RESPONDENTS ADVOCATE/ PROFESSIONAL	MENON & PAI.

Office
Notes

Video Conference

2nd Dec 2022

O R D E R

CP/13/KOB/2022

Learned counsel Ms Manjulla Devi appears on behalf of the Petitioners. Respondents are represented by learned counsel Mr. Paulose C Abraham.

Due to paucity of time, matter adjourned to 16.12.2022.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

Sd /-

**P. Mohan Raj
Member (Judicial)**